

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 306
Company Appeal No.90/252/ND/2023
New CA-317/2023

IN THE MATTER OF:
RV Freighter Pvt. Ltd.

...

Appellant

Versus

RoC

...

Respondent

Under Section: 252 (3)

Order delivered on 11.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Appellant : Mr. Dinesh Valecha on behalf of Appellant

For the Respondent : Ms. Mitika, AROC

ORDER

CA-317/2023: We do not find any reason to expedite the hearing qua the Company Appeal- 90/252/ND/2023, **the application is accordingly rejected.**

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)